Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016   Name of the Corporate Debtor: IMP POWERS LIMITED Date of Commencement of Liquidation: 19-12-2023; List of Stakeholders as on Date: 30-05-2025; Name of IP: Ravindra Kumar Goyal; Process Number: 1; Last digitof registration number: 13098									
No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification			
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	8	4730888250	8	4721986466	0	8901784	0	Annexure 3
4	Unsecured financial creditors	12	494367657	12	441726723	0	52640934	0	Annexure 4
5	Operational creditors (Workmen)	11	29693700	0	0	0	29693700	0	Annexure 5
6	Operational creditors (Employees)	125	55971979.00	125	7558576.50	7558576.50	48413402.5	0	Annexure 6
7	Operational creditors (Government Dues)	9	353713776.52	8	147540534.43	0	206173242.09	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	144	1353943012	144	805717719	0	548225293	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	5307704.00	1	5200000.00	0	107704	0	Annexure S
Total		310	7023886078.52	298	6129730018.93	7558576.5	894156059.59	0	